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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CPNo.429/BB/2018	For final hearing	Sec 252	Shriyanka Travels Pvt Ltd	Ambika V S	Vs ROC	ROC Report recieved

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :

AMBIKA V S

8904001039

PETITIONER

RESPONDENT/s :

ORDER

Heard Ms.Ambika V.S., learned counsel for the Petitioner. Order Reserved.

Member(T)

Member (J)